Declaration or Assets and Liabilities

Year- 2024-2025

I, RAKESH MUMAR MISHARA, son/daughter/wife of LATE LALAN MISHARA, aged 47Years, belonging to Bihar Legislative Assembly service and presently working as ASSISTANT

SECTION OFFICER of Bihar Legislative Assembly, Patna given herein below the details of the

assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. Description Self Spouse name Dependant-1 Dependant-2 Dependant-3 No. SARITA Mishara Tejasvi mishara yassavi (Wife) (son) mishara (son) (i) Cash Rs100000/-Rs50,000/-NIL NIL NIL (ii) Deposits Banks, Financial S.B.I. Salary Saving Institutions And 120,000/-Rs1,00000/-NIL NIL Non-Banking NII. Financial Companies (iii) Bonds. Debentures and NIL NIL NIL NIL NIL shares in Companies (iv) Other financial Annual premium in LIC institutions, NSS, policy is Rs.30,000/-NIL NIL NIL NIL Postal Savings, Yearly LIC Policies, etc Motor Vehicles (details of make, motar car maruti 800LXI NIL NIL NIL motorcycal hero Honda NIL etc.) (Splender) Jewellery (give details of weight Gold-20 gm. Gold-70 gm. and value) sliver 400 gm. NIL NIL NIL (vii) Other assets. TV-01, NIL NIL NIL N.A. such as values of Refrigertar-01 claims / interests

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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\* Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

Sl. No.		Self	Spouse name (Wife)	Dependant-1 (Daughter)	Dependant-2 (Daughter)	Dependant-3 (Son)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral	NIL	NIL	NIL	N.A.
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	7k-	NIL	NIL	NIL	N.A.
	Other (such as interest in property)	NIL	NIL	NIL	NIL	N.A.

(2) I give herein below the details of my liabilities / over dues to public financial government dues:-

institutions and

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 02-06-2022	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	. NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

Rakesh Ku Nishan

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY-2024-2025 PAN NO.BJXPM 758Q	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C Personal Detail			
GPF/CPF/PRAN No.	:-	PTS/BLA-1097	
Gender	:-	<b>M</b> (M/F)	
Date of Birth	:-	30/12/1976	(DD/MM/YYYY)
Class/Group	:-	B (A/B/C)	
Cadre	:-	BIHAR ADMINISTRATIVE SER	VICE
		(Full Name e.g. B.A.S Bihar Adı B.S.S.:- Bihar Secretariat Service e	
Home District	:-	PATNA	
T1			

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: Rakesh Kumar Mishara

Designation

: Assistant Section officer

Date: 13-02-2024

Place: PATNA

Department:

BIHAR LEGISLATIVE ASSEMBLY,

**PATNA** 

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.